

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.1195/99

Dated : 18.7.2000

Between

1. N. Sadasiva Murthy
2. C. Appala Raju
3. A.I. Narayanan
4. M. Umamaheswara rao
5. G. Suguna Bhushana
6. M. Sanni Babu
7. R. Subba Rao
8. R.V. Srinivasa Rao
9. K. Nageswara Rao
10. V.Krishnamurthy
11. J. Anjaneya varma
12. Ch. Venkata Satya
13. Ch. Ramaswamy Nageswara rao
14. S. Rama Prabhu
15. T. Venkateswarlu
16. S. Seetaramaiah
17. Ch. V. Narasimha Rao
18. P. Rama Subba Reddy
19. P. Venkateswara Rao
20. Dr. Segumanickyam
21. Dr. M. Mohanda Sheno
22. Dr. P. Harishu Kumar
23. Dr. Srivastava Amarnath
24. Dr. K. Palanichamy
25. Dr. R. Sreenivasulu

: Applicants

And

1. Union of India, rep. by Secretary
Min. of Finance, Deptt. of Expenditure
North Block, New Delhi 110001

2. Union of India rep. by Secretary
Min. of Agriculture, Krishi Bhavan
New Delhi 110001

3. Director General, ICAR
Krishi Bhavan, New Delhi 1



4. Director (Personnel)
ICAR, Krishi Bhavan, New Delhi-1

5. Under Secretary (Personnel)
Krishi Bhavan, New Delhi 1

6. Director, CTRI, Rajahmundry : Respondents

Counsel for the applicants : Ch. Ramesh Babu, Advocate

Counsel for the respondents 1 & 2 : K. Narahari, CGSC

Counsel for the respondents 3 to 6 : N.R. Devaraj, Advocate

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. R. Rangarajan, Member (Admn.)

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OA.1195 /99

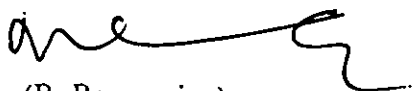
dated : 18.7.2000

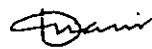
Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Mr. Ch. Ramesh Babu for the applicants, Mr. K. Narahari for Respondents 1 and 2 and Mr. N.R. Devaraj for the respondents 3 to 6.

2. This OA is covered by the judgement given in OA.1194/99, which is disposed of today.
3. Hence, the OA is disposed of as withdrawn with liberty as given in OA.1194/99.


(R. Rangarajan)
Member(Admn)


(D.H. Nasir)
Vice Chairman

Dated : 18 July, 2000
Dictated in Open court



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

COPY TO:-

1. HON'J
2. HRRM (ADMN) MEMBER
3. HBSJP (JUDL) MEMBER
4. D.R. (ADMN)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1ST AND 11ND COURT

TYPED BY CHECKED BY
COMPARED BY APPROVED BY

THE HON'BLE MR. JUSTICE DH. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. B. RANGARAJAN
MEMBER (ADMN)

THE HON'BLE MR. SS. JAI PARAMESHWAR
MEMBER (JUDL)

DATE OF ORDER

18/7/00

MA/RA/CP.NO

IN

OA.NO.

1195/89

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C. P. CLOSED

R. A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

(11 Copies)

